

NATIONAL LOK ADALAT

9th day of December, 2017

BENCH NO. - I
COURT ROOM NO.- 33

CENTENARY BUILDING, HIGH COURT, CALCUTTA

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	FMAT 4683/06	Samir Banerjee & Anr. –vs- National Insurance Co. Ltd. & Anr.
2.	FMAT 1433/08	Sabita Prasad & Ors. vs.- Santu Kumar & Anr.
3.	FMAT 322/09	Chandana Bagdi & Ors. –vs- National Insurance & Ors.
4.	FMAT 221/09	Ava Kujur @ Tirkay & Ors. –vs- Oriental Insurance Co. Ltd. & Anr.
5.	FMAT 1415/10	Mamtaj Begam & Ors. –vs-Moyinuddin Mallik & Anr.
6.	FMAT 431/14	National Insurance Co. Ltd. –vs- Md. Jakir Hossain & Ors.
7.	FMAT 1210/14	Sena Ram & Ors. -vs- The Oriental Insurance Co. Ltd. & Anr.
8.	W P 19916(W)/17	Smt. Bithika Datta Dey –vs- State of West Bengal & Ors.
9.	WP 19917 (W)/17	Sandhya Rani Mandal –vs- State of West Bengal & Ors.
10.	WP 19918 (W)/17	Begam Latifa Shaikh –vs- State of West Bengal & Ors.
11.	WP 19920 (W) /17	Sandhya Rani Mondal –vs- State of West Bengal & Ors.
12.	WP 19922 (W) / 17	Parimal Chandra Das –vs- The State of West Bengal & Ors.
13.	WP 19932 (W) /17	Monoranjan Biswas –vs- The State of West Bengal & Ors.
14.	WP 19934 (W)/17	Parimal Chandra Das –vs- The State of West Bengal & Ors.
15.	WP 19936 (W) / 17	Santosh Kumar Nath –vs- The State of West Bengal & Ors.
16.	WP 19939(W) / 17	Ranjit Kumar Podder –vs- State of West Bengal & Ors.
17.	WP 19941 (W) / 17	Rabindra Nath Banerjee –vs- State of West Bengal & Ors.
18.	WP 19944 (W) /17	Samar Kumar Dutta –vs- State of West Bengal & Ors.
19.	WP 19945 (W) / 17	Milan Krishna Paul –vs-State of West Bengal & Ors.
20.	WP 19949 (W) / 17	Salima Bibi Biswas –vs- State of West Bengal & Ors.
21.	WP 19960 (W) / 17	Santosh Kumar Nath –vs- State of West Bengal & Ors.
22.	WP 19962 W) / 17	Dhiraj Chandra Debnath –vs- State of West Bengal & Ors.
23.	WP 19966 (W) / 17	Namita Biswas –vs- State of West Bengal & Ors.
24.	WP 19968 (W) / 17	Begam Latifa Shaikh-vs- State of West Bengal & Ors.
25.	WP 19973 (W) / 17	Nishkalanka Chakraborti –vs- State of West Bengal & Ors.
26.	WP 22492 (W) / 17	Amal Bhusan Biswas – vs - State of West Bengal & Ors.

27.	WP 22494 (W) / 17	Nasir Uddin Ahamed –vs- State of West Bengal & Ors.
28.	FMAT 464 / 14	Smt, Sandhya Bera (Shee) & Ors. –vs- The New India Assurance Co. Ltd. & Ors.
29.	FMAT 249 / 09	Nasibul Begam @ Samirul Begam & Ors.-vs- ICICI Lombard General Insurance Co. Ltd. & Anr.
30.	FMAT 852 / 17	Sabita Chatterjee & Anr. –vs- National Insurance Co. Ltd. & Anr.
31.	FMAT 1067 / 15	Shantana Ghosh & Anr. –vs- Nikhin Mondal & Anr.
32.	FMAT 1225 / 17	Badal Mondal & Anr. –vs- National Insurance Co. Ltd. & Anr.
33.	FMAT 1602 / 12	Kalipada Ghosh –vs- The New Assurance Co. Ltd. & Ors.
34.	FMAT 847 / 17	Basudeb Halder & Anr. –vs-The New India Assurance Co. Ltd. & Anr.
35.	FMAT 320 / 2016	Aasarafennecha Mondal & Ors.-vs- Purnendu Ghosh & Anr.
36.	FMAT 263 / 16	Lalita Dafadar & Ors. –vs- Sambhu Sarkar & Ors.
37.	FMAT 1245/15	Laltu Sekh & Ors. –Vs- Purnendu Ghosh & Anr.
38.	FMAT 34 / 16	Souren Goswami –vs- Madhu Fomra & Anr.
39.	FMAT 133/ 16	Monoranjan Biswas –vs- Jarjis Biswas & Anr.
40.	FMAT 821 / 16	Khokan Paul –vs- The Oriental Insurance Co. Ltd. & Anr.
41.	FMAT 740 / 16	Saidul Sk. @ Sahidul Mondal –vs- Oriental Insurance Co. Ltd. & Anr.
42.	FMAT 1263 / 16	Anjali Biswas & Ors. –vs- The Oriental Insurance Co. Ltd. & Anr.
43.	FMAT 992 / 17	Prakash Pramanick –vs- United India Insurances Co. Ltd. & Anr.
44.	FMAT 314 / 16 With FMAT 1179/15	Tripti Rani Paul –vs- Sri Ram General Insurance Co. Ltd. & Anr.
45.	FMAT 517/16	Siddhartha Adhikary –vs- Khokon Nandy & Anr.
46.	FMAT 72 / 16	Smt. Shikha Mandari & Ors. – vs- Balaram Karmakar & Anr
47.	FMAT 822 / 11	Md. Shamim & Anr. –vs- The New India Assurance Co, Ltd. & Anr.
48.	FMAT 82 / 10	Serina Bewa & Anr. -vs- The New India Assurance Co. Ltd. & Anr.
49.	FMAT 1040 / 12	Bajaj Allianz General Insurance -vs- Maya Roy & Anr.

NATIONAL LOK ADALAT

9th day of December, 2017

BENCH NO. - II
COURT ROOM NO.- 34

CENTENARY BUILDING, HIGH COURT, CALCUTTA

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	WP 22497 (W) 17	Namita Pal –vs- State of West Bengal & Ors.
2.	WP 22499 (W) /17	Namita Pal –vs- State of West Bengal & Ors.
3.	WP 22500 (W) / 17	Nepal Chandra Ghosh –vs- State of West Bengal & Ors.
4.	WP 22502 (W) / 17	Purnima Chatterjee –vs- State of West Bengal & Ors.
5.	WP 22503(W) / 17	Sirajul Hoque –vs- State of West Bengal & Ors.
6.	WP 22504(W) / 17	Anjana Biswas –vs- State of West Bengal & Ors.
7.	WP 22505 (W)/ 17	Khagendra Nath Pal –vs.- State of West Bengal & Ors.
8.	WP 22506(W) /17	Krishna Chandra Ghosh –vs.- State of West Bengal & Ors.
9.	WP 22507(W)/17	Bechhar Ali Mandal –vs- State of West Bengal & Ors.
10.	WP 22509 (W) / 17	Akbar Ali Mondal –vs- State of West Bengal & Ors.
11.	WP 22516(W) / 17	Kum Kum Chatterjee –vs- State of West Bengal & Ors.
12.	WP 22733 (W)/17	Lalmohan Saha –vs- State of West Bengal & Ors.
13.	WP 22735 (w) / 17	Niranjan Kumar Biswas –vs- State of West Bengal & Ors.
14.	WP 22737 (W) /17	Mozammel Saikh –vs- State of West Bengal & Ors.
15.	WP 22738(W) /17	Gopal Chandra Ghosh –vs- State of West Bengal & Ors.
16.	WP 22740(W) / 17	Sabita Biswas –vs- State of West Bengal & Ors.
17.	WP 22741 (W) / 17	Gopal Chandra Ghosh –vs- State of West Bengal & Ors.
18.	WP 22750 (W) / 17	Sankar Kumar Raj –vs- State of West Bengal & Ors.
19.	WP 22751 (W) / 17	Mohanlal Bandyopadhyay –vs- State of West Bengal & Ors.
20.	WP 22752 (W) /17	Kalpna Mondal –vs- State of West Bengal & Ors.
21.	FMAT 1431 / 08	Tumpa Maity & Anr.-vs- Sumitra Sautya & Ors.
22.	FMAT 641 /10	Narendra Nath Das & Anr. –vs- The New India Assurance Co. Ltd.
23.	FMAT 985 /11	Chandrabala Shit & Ors. –vs- National Insurance Co. Ltd. & Anr.
24.	FMAT 1103 /15	Sabitri Biswas & Anr. –vs- Manik Dutta & Anr.

25.	FMAT 849 /17	Chumki Chowdhury & Anr. –vs- The National Insurance Co. Ltd. & Anr.
26.	FMAT 1212/ 16	Ramesh Ch. Biswas @ Ramesh Biswas –vs- National Insurance Co. Ltd. & Anr.
27.	FMAT 324/ 17	Biplab Biswas –vs- The Manager, National Insurance Co. Ltd. & Anr.
28.	FMAT 1108 / 12	Shakuntala Mahato & Ors. –vs- National Insurance Co. Ltd. & Anr.
29.	FMAT 1729 / 08	Shila Devi & Anr. –vs- Ram Chandra Ray & Anr.
30.	FMAT 17 / 10	Puspa Bala Mondal & Ors. –vs- Manas Kumar Mondal & Anr.
31.	FMAT 825 / 10	Md. Khuku Mia & Anr. –vs-National Insurance Co. Ltd. & Anr.
32.	FMA T 550 / 14	National Insurance Co. Ltd. –vs- Hajra Bibi @ Hajra Bewa & Ors.
33.	FMA 1968/ 06	Sadek Ali & Ors. –vs- Md. Sajid & Anr.
34.	FMA 2624 / 07	National Insurance Co. Ltd. –vs- Bidyut Chakraborty & Ors.
35.	FMA 477 / 07	Srikanta Das –vs- Pawan Kr. Tewari & Anr.
36.	FMA 510 / 08	Annaka Tudu & Ors . –vs- Oriental Insurance Co. Ltd. & Ors.
37.	FMA 1620 /08	Shikharani Ghosh @ Sikharani & Anr. –vs- M/s. Tarak Nath Transport Co. , Represented by Bholanath Ghosh
38.	FMA 1387 / 08	Smt Runa Sharma (Bahadur) –vs- National Insurance Co. Ltd. & Ors.
39.	FMA 640 / 09	Sharbani Jana –vs- The National Insurance Co. Ltd. & Anr.
40.	FMA 502/ 09	Md. Sakur & Anr. –vs- New India Assurance Co. Ltd. & Anr.
41.	FMA 1220 / 11	Julfiker Ali –vs- The New India Assurance Co. Ltd. & Anr.
42.	FMA 447 / 11	Smt. Mukul Laha & Anr. –vs- National Insurance Co. Ltd. & Anr.
43.	FMA 665 / 12	United India Insurance Co. Ltd. –vs- Sushila Devi & Anr.
44.	FMA 885 / 12 with FMA 886 /12	The Oriental Insurance Co. Ltd. –Vs.- Smt. Shanti Devi Prosad & Ors.
45.	FMA 887 / 13	Dipak Debmunsi @ Dipak Debmunshi –vs-National Insurance Co. Ltd. & Anr.
46.	FMA 1951 / 13	Smt. Tumpa Kundu & Ors. –vs- Smt. Tripti Roy & Anr.
47.	FMA 1603 / 13	Smt. Sabitri Ghosh –vs- The National Insurance Co. Ltd. & Anr.
48.	FMA 575 /14	Santawana Biswas & Ors. –vs- The Oriental Insurance Co. Ltd. & Anr.
49.	FMA 1894 / 14	Naba Kumar Sarkar –vs- National Insurance Co. Ltd. & Anr.

NATIONAL LOK ADALAT

9th day of December, 2017

BENCH NO. - III
COURT ROOM NO.- 35

CENTENARY BUILDING, HIGH COURT, CALCUTTA

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	FMA 1700 / 14	Sandhya Das –vs- National Insurance Co. Ltd. & Anr.
2.	FMA 526 / 14	Biswanath Palui –vs- New India Assurance Co. Ltd. & Ors.
3.	FMA 1429 / 15	Laiba Bibi & Anr. –vs- I.C.I.C.I Lombard General Insurance Co. Ltd. &
4.	FMA 2842 / 15	Rahela Bibi & Ors. –vs- Bajaj Allianz General Insurance Co. Ltd.
5.	FMA 1592 / 16	National Insurance Co. Ltd. –vs- Tuki Saha & Ors.
6.	FMA 2743 / 16	Smt. Panna Reddy & Anr. –vs- The Oriental Insurance Co. Ltd. & Ors.
7.	FMA 1452 / 13	The Oriental Insurance Co. Ltd. –vs- Mahua Chakraborty & Ors.
8.	FMA 2949 / 16	National Insurance Co. Ltd. –vs- Debasis Hazra & Ors.
9.	FMA 893 / 04	Smt. Nirmala Bajaj –vs- I.F.F.CO. Tokio General Insurance Co. Ltd. & A
10.	FMA 1227 / 13	The New India Assurance Co. Ltd. –vs- Smt. Putul Nandi & Ors.
11.	FMA 170 / 11	Smt. Chandana Das & Ors. –vs- M.D., The ICICI Lombard Motor Ins. Co. Ltd. & Anr.
12.	FMA 979 /09	Harashit Biswas & Ors. –vs- National Insurance Co. Ltd. & Anr.
13.	FMA 1772 /15	Tanjila Begum & Anr. –vs- The New India Assurance Co. Ltd. & Ors.
14.	FMA 573 / 07	Nepal Nandi –vs- New India Assurance Co. Ltd. & Anr.
15.	WP 23461 (W)/ 17	Niranjan Kr. Biswas –vs- The State of West Bengal & Ors.
16.	WP 18156(W) / 17	Nirupama Biswas –vs- The State of West Bengal & Ors.
17.	WP 18477 (W) / 17	Shwet Barani Biswas –vs- State of West Bengal & Ors.
18.	WP 21077 (W) /17	Selima Bibi Biswas –vs- State of West Bengal & Ors.
19.	WP 21078 (W) / 17	Samar Kumar Biswas –vs- State of West Bengal & Ors.
20.	WP 21542 (W) / 17	Jagannath Biswas –vs- State of West Bengal & Ors.
21.	WP 23132 (W) /17	Ajit Kumar Sarkar –vs- State of West Bengal & Ors.
22.	WP 23133 (W) / 17	Maanatu Ghatak –vs- State of West Bengal & Ors.
23.	WP 23135 (W) / 17	Prabash Chandra Sarkar –vs- State of West Bengal & Ors.
24.	WP 23457 (W) /17	Anima Biswas –vs- The State of West Bengal &Ors.

25.	WP 23886 (W) / 17	Jhuna Chandra Bhunia @ Jhuna Bhuniya –vs- W.B.S.ED.CL & Ors.
26.	WP 22928 (W) /17	Jagabandhu Kundu -vs- W.B.S.E.D. C L. & Ors.
27.	FMAT 1406 /13	Aduri Bewa & Ors. –vs- The New India Assurance Co. Ltd. & Anr.
28.	WP 22906 (W)/06	Md. Kamaluddin –vs- State of West Bengal & Ors.
29.	WP 14606(W) / 06	Gopal Chandra Santra –vs- C.E.S.C. Ltd. & Ors.
30.	WP 21788 (W) /07	Ashok Kumar Manna –vs- C.E.S.C Ltd. & Ors.
31.	WP 18033 (W) /08	Sk. Alijan –vs- C.E.S.C. Ltd & Ors.
32.	WP 7585 (W) / 08	Khalquz Zaman –vs- C.E.S.C. Ltd. & Ors.
33.	WP 7943 (W) / 08	Md. Hanif -vs- C.E.S.C. Ltd. & Ors.
34.	WP 5026 (W) /08	Amit Vijay –vs- C.E.S.C. Ltd. & Ors.
35.	FMAT 924 / 15	Sumitra Jaiswal & Anr. – vs- The New India Assurance Co. Ltd. & Anr.
36.	FMAT 1609 / 08	Mousumi Som & Anr. –vs- Sachi Rani Dey & Anr.
37.	FMAT 485/ 13	Aparna Kapat & Ors. –vs- The New India Assurance Co. Ltd. & Anr.
38.	FMAT 229 / 12	Smt. Puspa Bala Das & Ors. –vs- New India Assurance Co. Ltd. & ors.
39.	FMAT 675 / 15	Haradhan Goswami & Anr. -vs- The New India Assurance Co. Ltd. & o
40.	FMAT 1432 / 08	Smt Nibha Dutta & Anr. –vs- Sri Nemai Kumar Sadhu & Anr.
41.	FMAT 271 / 09	Jubeda Khatoon & Ors. –vs- Bimal Kumar Pramanik & Anr.
42.	FMAT 744 / 09	Manindra Biswas & Ors. –vs- The New India Assurance Co Ltd. & Anr.
43.	FMA 783/17	ICICI Lombard General Insurance Co. Ltd. Vs. Gita Paul & Ors.
44.	FMA 3005/15	The Oriental Insurance Co. Ltd. Vs. Bilkish Bibi (Khatun) & Ors.
45.	FMA 104/07	Arati Das & Ors. Vs. New India Assurance Co. Ltd. & Anr.
46.	FMA 742/12	Haider Ali Molla Vs. New India Assurance Co. Ltd. & Anr.
47.	FMA 540/ 06	Debabrata @ Debu Das Vs. The New India Assurance Co. Ltd.
48.	FMA 1136/11	Md. Kalim Vs. The New India Assurance Co. Ltd. & Anr.
49.	FMA 692/06	New India Assurance CO. Ltd. Vs. Rajia Banu & Anr.